

Court of the Principal District & Sessions Judge, North Goa, Lyceum Complex, Altinho, Panaji-Goa, 403-001

No.DSC/COVID-19/529/2022/ 1928

Dated: 04th March, 2022. 13 Phalguna, Saka 1943.

Read: This office Circular No.DSC/COVID-19/529/2022/1209, dated 11.02.2022

CIRCULAR

In view of letter No.Insp-I/36/2022, dated 03.03.2022, received from the Hon'ble Registrar General, High Court, Bombay, conveying the directions of the Hon'ble the Chief Justice and other Hon'ble Judges of the Hon'ble Administrative Committee to continue with normal physical functioning, all the District and Subordinate Courts in the North Goa District will continue functioning as per pre-pandemic days with 100% attendance of Judicial Officers and staff in both the sessions in supersession of earlier circulars/SOPs w.e.f. 05.03.2022.

All the Covid-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination, etc.) set forth by the Central Government, State Government and Local Authorities, etc from time to time, shall be adhered scrupulously by all the District and Subordinate Courts in the North-Goa.

Principal District Judge and Sessions Judge North Goa, Panaji-Goa

To:

- 1. The Hon'ble Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.

- 3. The Registrar (Admin.) High Court of Bombay at Goa, Penha-de Franca, Porvorim, Bardez-Goa.
- 4. The Principal District and Sessions Judge, South Goa, Margao-Goa.

- for information.

- 5. The District Judge-1 & Addl. Sessions Judge, Mapusa-Goa.
- 6. The District Judge-1 & Addl. Sessions Judge, Panaji-Goa.
- 7. The District Judge-2 & Addl. Sessions Judge, Panaji, holding sittings at Ponda.
- 8. The Presiding Officer, Fast Track Special Court (POCSO) for the State of Goa, Panaji.
- 9. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Panaji.
- 10. The Ad-hoc District Judge-2 & Addl. Sessions Judge (FTC), Panaji.
- 11. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Mapusa.
- 12. The District Judge-2 & Asst. Sessions Judge, Mapusa-Goa.
- 13. The District Judge-3 & Asst. Sessions Judge, Panaji-Goa.
- 14. The Senior Civil Judge & C.J.M., 'A' Court, Panaji-Goa.
- 15. The Senior Civil Judge & J.M.F.C., 'A' Court, Bicholim-Goa.
- 16. The Senior Civil Judge, & J.M.F.C., A' Court, Ponda-Goa.
- 17. The Ad-hoc Senior Civil Judge & J.M.F.C., 'A' Court, Mapusa-Goa.
- 18. The Secretary, North Goa District Legal Services Authority, Panaji.
- 19. The Civil Judge, Junior Division & J.M.F.C., Pernem-Goa.
- 20. The Civil Judge, Junior Division & J.M.F.C., Sattari at Valpoi-Goa.

for information & necessary action.

Copy to:

- 1. The Superintendent of Police, North Goa, Panaji with a request to circulate the same to all the Police Stations coming under your control, for information & necessary.
- 2. The Collector, North Goa, Panaji.
- 3. The Inspector General of Prisons, Panaji, Goa.
- 4. The Directorate of Prosecution, Panaji, Goa.
- 5. The President, Advocate Bar Association, North Goa, Panaji. with a request to circulate the same to all the Advocates Association in the North Goa District, for information & necessary action.